

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 1277 OF 2008

RUKHMINI SANTOSH MISHRA

Petitioner(s)

VERSUS

SANTOSH MISHRA

Respondent(s)

(With appln(s) for stay and office report)

Date: 11/05/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)

Mr. Manoj K.Mishra, Adv.

Mr. Amit Yadav, Adv.

Ms. Rati Gupta, Adv.

For Respondent(s)

Mr. Sudhanshu S.Choudhari, Adv.

UPON hearing counsel the Court made the following
ORDER

Having regard to the letter circulated, four weeks' time
is granted for filing rejoinder.

(Sheetal Dhingra)
Court Master

(Juginder Kaur)
Court Master